

<i>S. No.</i>	<i>Name of Bank</i>	<i>Name of centres</i>
		giri, Oupada, Raibania, Rajnagar at Gadi, Ranital, Sergarh, Shampur, Soro, Sugo, Tihidi.
2.	Allahabad Bank	Agarpada, Balasore, Bartana, Bhadrak, Idra, Manjuri Road (Satsola), Madhani.
3.	Bank of India	Akhupada, Balasore, Basta, Daulatpur, Kadabarang, Randihat Remuna, Turigadia.
4.	State Bank of India	Amarda, Antara, Aradi, Balasore(3), Balgopalpur, Baligan, Basudevapur, Bhadrak, Bishnupur, Chandbali, Chandipur, Dubal, Durgadebi, Fatepur, Jaleswar, Jamjhadi, Kandaganhat, Kans, Kendupada, Kupari, Mukulisi, Pratappur, Sarsada, Sendhatira. Similia, Soro, Srirampur.
5.	Bank of Baroda	Apanda, Balasore, Baradiha, Barungadia,
6.	Central Bank of India	Balasore, Bhadrak, Brahmansahi, Manipur.
7.	Indian Overseas Bank	Balasore, Bhadrak, Gujdarada, Kuruda, Nalang, Somanathpur
8.	Syndicate Bank	Balasore.
9.	United Bank of India	Balasore, Balimunda, Barapada, Baunsadiha, Berhampur, Charampa, Daruha, Dhamara, Jaleswar, Mangalpur, Motto, Nadigaon, Nalgunda, Rupsa.
10.	Vijaya Bank	Balasore.
11.	Punjab National Bank	Banth, Bhadrak.
12.	Union Bank of India	Bhadrak

**Export of Fish Products**

2521. SHRI C.P. MUDALAGIRI-YAPPA:

SHRI K.H. MUNIYAPPA:

Will the Minister of COMMERCE be pleased to state:

(a) the quantity of fish and fish products exported during each of the last three years; and

(b) the details of tax exemptions for exporting fish and fish products?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The quantity of fish products exported during the last three years are as under:

<i>Year</i>	<i>Quantity (M. Tonnes)</i>
1988-89	99777
1989-90	110843
1990-91	139419

(b) The export profits are exempt from Income Tax under Section 80 HHC of Income Tax Act. Import of certain machines used in seafood industry is also allowed on concessional customs duty.

**Declaration of Quilon-Sachenkottah Road as National Highway**

2522. SHRI. KODIKUNNIL SURESH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Kerala has requested the Union Government to declare the Quilon-Schenkottah Inter-State road as national highway;

(b) if so, the action proposed to be taken in this regard;

(c) whether the Union Government have allocated any funds for the maintenance of this road in 1991-92 from the Central Aid Programme of Loan Assistance; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

**Setting up of Ordnance Factory in Kangra District, H.P.**

2523. SHRI. D.D. KHANORIA: Will the Minister of DEFENCE be pleased to state:

(a) the total annual requirement of blankets for the Armed Forces;

(b) the States from where the requirements are met;

(c) whether there is any proposal to set up an ordnance factory in district Kangra, Himachal Pradesh, where sufficient wool is available;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) The number of barrack blankets purchased for the Armed Forces every year is not fixed. The demand varies from 5 to 6 lakhs blankets per annum.

(b) Orders for supply are placed on the Ordnance Factory Board to the extent capacity is available with it. As per Government policy, orders for the balance requirement are placed on the Association of Corporation and Apex Societies of Handloom (ACASH).

(c) No, Sir.

(d) Does not arise.

(e) Barrack Blankets, as per Government policy, have been reserved for procurement from the Handloom sector.

**'Travel as you please' Tickets in D.T.C. Buses**

2524. SHRI RAM PRASAD SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state: